

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 20 OF 2016 &  
IA NO. 50 OF 2016**

**Dated: 26<sup>th</sup> September, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of:**

**Uttar Pradesh Power Transmission Corporation Ltd. & Ors. ...Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sunil Kr. Rai  
Mr. Rakesh Bajpai (Rep.)

Counsel for the Respondent(s) : Mr. K.S. Dhingra

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **20.10.2016**. Interim order to continue till then.

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/kt